

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:900

ANSWERED ON:12.11.2010

CENTRALLY SPONSORED HEALTH SCHEME

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Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the Centrally Sponsored Health Schemes presently operational in the country, scheme-wise;
- (b) the details of the funds sanctioned to the State Governments including Maharashtra through centrally sponsored schemes during the last three years, yearwise and State-wise;
- (c) whether funds are also being provided to the Non-Governmental Organisations (NGOs) for carrying out centrally sponsored schemes, State-wise;
- (d) if so, the details of the amount released to the NGOs in the State of Maharashtra during the last three years, alongwith the name and registration number of NGOs;
- (e) whether the progress of the work done by these NGOs have been monitored by the Government;
- (f) if so, the details of the works carried out by these NGOs;
- (g) whether some NGOs have been found to be committing frauds;
- (h) if so, the details thereof; and
- (i) the steps taken by the Government in this regard?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a): A large number of centrally sponsored health schemes/programmes are presently in operation throughout the country. These include:

Reproductive & Child Health (RCH-II), National Vector Borne Disease Control Programme, Revised National TB Control Programme, National Programme for Control of Blindness, Integrated Diseases Surveillance Programme and National Iodine Deficiency Disorder Control Programme under the National Rural Health Mission (NRHM).

The other major Centrally Sponsored Health Schemes/Programmes include National Mental Health Programme, National AIDS Control Programme and National Programme for Control of Cancer, Diabetes, Cardio Vascular Disease and Stroke.

(b): A statement showing funds allocated and released under various major Centrally Sponsored Health Schemes/Programmes to the States/UTs including Maharashtra during 2007-08, 2008-09 and 2009-10 is at Annexure I.

(c): Funds are also being provided to the Non-Governmental Organisations (NGOs) located in different States over the years for carrying out some of the centrally sponsored schemes covered under National Rural Health Mission (NRHM), National AIDS Control Programme, National Leprosy Eradication Programme (NLEP) and Pre-natal Diagnostic Techniques (PNDT).

(d): Details are furnished at Annexure II to Annexure V.

(e): Yes, sir. The Progress of work carried out by NGOs is being monitored by Government / State Health Societies of respective States / State Government.

(f): The details of activities carried out by the NGOs are given below:

National AIDS Control Programme: The NGOs contracted under Targeted Intervention Programme are working with High Risk Groups like Female Sex Workers, Men having Sex with Men, Injecting Drug Users and Bridge Population comprising of Truckers and High Risk Migrants. The focus of the work is to prevent HIV/AIDS and Sexually Transmitted Infections (STIs) in these high risk groups, through services like condom distribution, Educating on HIV/AIDS STIs, educating on non sharing of needles and syringes, distributing

needles and syringes, Treatment for STIs, mobilizing the groups to access the services like HIV testing, Anti Retroviral Therapy(ART) for infected cases.

Programmes under NRHM: The key service delivery areas under the Mother NGO scheme are Maternal and Child Health, Family Planning, Adolescent, Reproductive Health and Prevention and Management of Reproductive Tract infections (RTI).

National Leprosy Eradication Programme (NLEP): Information Education and Communication activities, detection of new cases, treatment of leprosy cases and prevention of deformity care.

Pre-natal Diagnostic Techniques:, Study the ongoing court cases filed in the court for violation of the provisions of the Pre-Conception and Pre-Natal Diagnostic Techniques (PC & PNDT) Act. and suggest/take action for speedy disposal. Break the chain of referrals if any, for doing sex selective abortion. Medical audit of PNDT records of clinics registered under PC & PNDT Act. Involved the field functionaries and Panchayats for early registration of pregnancies, Conduct training for public prosecutors and judiciaries. Awareness campaign to highlight provisions of PC & PNDT Act.

(g) to (i): Details are given below:

National AIDS Control Programme : Annual evaluation are conducted to assess the performance of Targeted Interventions (TIs) both in programme and finance with specific tools by trained external experts appointed by State AIDS Control Societies(SACS) . Based on the recent evaluation, 5 Targeted Interventions (TI) projects were terminated because of poor performance.

Cases of committing frauds by NGOs under schemes and programmes of NRHM, National Leprosy Eradication Programme and PNDT have not been reported.